

No. Senior Civil Judge-Cum-ACJM/RMP/Reader/2018-  
Office of the Senior Civil Judge-Cum- ACJM, Rampur, District  
Shimla, H.P.

Dated Rampur Bsr, the 20<sup>th</sup> January, 2018.


**Office Order**

It is for information of Ld. Bar members, litigants, general public and all concerned that I shall be on Special Causal Leave (Winter Vacations) w.e.f 22.01.2018 to 03.02.2018. So, cases fixed during this period shall be taken up for effective hearing in following manner:-

---

Date already fixed	Date on which the case shall be taken up for effective hearing
22.01.2018 & 23.01.2018	05.02.2018
24.01.2018	06.02.2018
27.01.2018	07.02.2018
29.01.2018	08.02.2018
30.01.2018	09.02.2018
31.01.2018 & 01.02.2018	28.02.2018
02.02.2018 & 03.02.2018	12.02.2018

---

  
(Pankaj),  
Senior Civil Judge-cum-ACJM,  
Rampur Bsr, Distt. Shimla, H.P.

Endst.Civil Judge (Sr.Divn.)-Cum-ACJM/RMP/Reader/2018- <sup>276</sup> Dated 20-01-18

Copy of above forwarded to:-

1. The President, Bar Association, Rampur Bushehar, H.P.
2. The A.P.P, Rampur Bushehar, H.P.
3. Reader/Ahlmads of this Court for necessary action and for updating C.I.S. entries.
4. Notice board of this Court/Bar Room.

  
Senior Civil Judge-cum-ACJM,  
Rampur Bsr, Distt. Shimla, H.P.